

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO. 671
TO BE ANSWERED ON 08th FEBRUARY, 2019

**RELAXATION TO PURCHASE MOISTURE
CONTENT PADDY UNDER MSP IN ANDHRA PRADESH**

671. SHRI T. G. VENKATESH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government is aware that large amount of paddy crops has lost and become wet due to recent Titli and Phethai cyclones which devastated Andhra Pradesh, if so, the details thereof;
- (b) whether the Government of Andhra Pradesh has requested the Central Government to relax the MSP norms to enable the State Government to purchase the moisture content paddy under MSP, if so, the details thereof; and
- (c) whether Government has taken any decision in the matter, if so, the details thereof and if not, the reasons therefor?

A N S W E R
MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a), (b) & (c): Yes Sir, The Government of Andhra Pradesh has reported that due to Titley and Phethai cyclone, Paddy crop has been affected in three districts namely Srikakulam, Guntur and Krishna. The State has requested Government of India to relax the specifications for procurement of Paddy and Rice in respect of damage, discolour, sprouted and weevilled. Government of India has accorded relaxation as per norms to the State Govt. of Andhra Pradesh.
